

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1443  
ANSWERED ON:14.07.2009  
INTELLIGENCE BUREAU  
Tewari Shri Manish

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the legislative act or legal architecture from which the Intelligence Bureau (IB) draw its legal/statutory authority/rights to function;
- (b) when was the notification constituting the IB issued, under which Act/ Law was the said done; and
- (c) whether any oversight mechanism outside the Intelligence Bureau exist to bench mark its preformance?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) & (b): The Intelligence Bureau figures in Schedule-7 of Constitution under the Union List. In the Rules Allocation of Business, this Organization has been placed under the Ministry of Home Affairs and functions as an attached office under this Ministry.
- (c): Ministry of Home Affairs supervises the working of Intelligence Bureau.